

LOK SABHA
UNSTARRED QUESTION NO. 3514
TO BE ANSWERED ON 23.03.2017

TEXTILE WORKERS REHABILITATION FUND SCHEME

3514. SHRI OM PRAKASH YADAV:
SHRI SUMEDHANAND SARSWATI:
SHRI NAGAR RODMAL:
SHRI JANARDAN MISHRA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the steps taken by the Government to provide interim relief to the workers under the Textile Workers Rehabilitation Fund Scheme (TWRFS);
- (b) the number of persons benefited under TWRFS in the country during each of the last three years and the current year, State/UT-wise including Bihar, Rajasthan and Madhya Pradesh till date; and
- (c) the steps taken by the Government to make the said scheme more effective?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE IN THE MINISTRY OF TEXTILES
(SHRI AJAY TAMTA)

(a): Government of India introduced the Textile Workers Rehabilitation Fund Scheme (TWRFS) with effect from 15.09.1986 to provide relief to the workers rendered jobless due to permanent closure of Non-SSI Textile Mills in private sector. Under the scheme, relief is given to workers rendered jobless, for a period of three years on a tapering basis, that is, wages equivalent to 75% in the first year, 50% in the second year and 25% in the third year. So far, Rs.32297.49 lakhs have been disbursed to 1,19,704 eligible workers of 96 eligible closed mills.

(b): The number of persons also benefited and the amount disbursed under TWRFS in the country during last three years and the current year, state-wise including Bihar, Rajasthan and Madhya Pradesh is as under:-

State	2013-14		2014-15		2015-2016		2016-2017 (Till February)	
	Amount allocated and Utilized (Rs. in lakh)	No. of workers benefited	Amount allocated and Utilized (Rs. in lakh)	No. of workers benefited	Amount allocated and Utilized (Rs. in lakh)	No. of workers benefited	Amount allocated and Utilized (Rs. in lakh)	No. of workers benefited
Gujarat	0.93	2	4.41	12	2.51	5	--	--
Maharashtra	12.66	31	32.31	89	1.95	4	0	--
Karnataka	--	--	6.88	39	2.88	7	0	0
Andhra Pradesh	109.45	273	56.56	356	7.55	55	0.13	1
Tamil Nadu	328.68	854	105.92	271	--	--	0	0
Punjab	49.1	134	56.28	151	6.26	17	0.92	3
Telangana	--	--	15.62	56	36.87	91	5.87	15
Uttar Pradesh	--	--	--	--	119.43	558	54	263
Madhya Pradesh	--	--	--	--	0.49	1	438.9	1096
Bihar	--	--	--	--	--	--	--	--
Rajasthan	--	--	--	--	--	--	--	--
<i>Total</i>	<i>500.82</i>	<i>1294</i>	<i>277.98</i>	<i>974</i>	<i>177.94</i>	<i>738</i>	<i>499.82</i>	<i>1378</i>

(c): The Office of the Textile Commissioner has given wide publicity for the scheme across the country and has pursued with State Governments and mill unions/associations to cover more workers of closed eligible mills under the purview of TWRF Scheme.
